Annexure - 5														
Name of Corporate debtor M/s. Info			nfo-Drive Software Limited (Under Liquidation)				Date of Commencement of Liquiidation			06.04.2022		List of Stakeholders as on		10.06.2022
List of operational creditors (Government dues)														
D.4.7. (CI			D.4.7.	CCI - D 1		D.4.7.	f claim admitted			1	_		1	Amount in Rs
Details of Claimant		Details of Claim Received			Details o				4	Amount of			i	
Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of Contingent claim	ount of any mutual dues, that	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
ncome Tax Officer-Jayanthi. R	Statutory Authority		29.04.2022	17,42,57,513.00	17,42,57,513.00	Government Due								Verified with Books of Account and other supporting documents Your claim has been admitted in full for Rs. 17,42,57,513/- under section 53(1)[f)
Recovery Officer-EPFO	Statutory Authority		02.05.2022	94,817.00	Nil	Government Due						94,817		1) Verified with Books of Account and other supporting documents 2) There is no assessment order or detailed breakup of shortfall remittance furnished by the PF Department for the year 2013-14. 3) For the penalty and interest, there is no copy of assessment order or notice served to the company as evidence. 4) Hence the claim is rejected in full.
The Deputy Director- ESI Corporation	Statutory Authority		12.05.2022	16,330.00		Government Due								1) Verified with Books of Account and other supporting documents 2) Your claim has been admitted in full for Rs. 16,330/-under section 53(1)(f)
,.,		Total	-	12.05.2022	12.05.2022	12.05.2022	12.05.2022	12.05.2022	12.05.2022	12.05,2022	12.05,2022	12.05.2022	12.05.2022	12.05.2022